

**Court-II**  
**Before the Appellate Tribunal for Electricity**  
**(Appellate Jurisdiction)**

**Appeal No. 100 of 2015**

**Dated : 6<sup>th</sup> November, 2015**

**Present : Hon'ble Mr. Justice Surendra Kumar, Judicial Member**  
**Hon'ble Mr. I. J. Kapoor, Technical Member**

**In the matter of:**

**Tamilnadu Generation & Distribution Corpn. Ltd. & Anr. ... Appellant(s)**

**Versus**

**JSW Steel Ltd. & Anr.**

**... Respondent (s)**

Counsel for the Appellant(s) : Mr. S. Vallinayagam

Counsel for the Respondent(s) : Mr. Senthil Jagdeesan

Ms. Suchitra Kumbhat

**ORDER**

Learned counsel for the appellant prays for and is granted two weeks time to file rejoinder affidavit.

Post this Appeal for hearing on **05.01.2016.**

**(I. J. Kapoor)**  
**Technical Member**  
*rkt/mk*

**(Justice Surendra Kumar)**  
**Judicial Member**